

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Excise Appeal No.75173 of 2017

(Arising out of Order-in-Appeal No.83/KOL-IV/2016-17 dated 31.10.2016 passed by Commissioner of Central Excise, Appeal-II Commissionerate, Kolkata)

M/s Arcvac Forgecast Ltd.

(NH-2 Durgapur Expressway, Vill + PO-Panchghara,
Hooghly, West Bengal-712 306

Appellant

VERSUS

Commr. of CGST & Central Excise, Durgapur

Respondent

APPEARANCE

None for the appellant

Mr. S.Dey, Authorized Representative, for the respondent

**CORAM: HON'BLE SHRI R. MURALIDHAR, MEMBER(JUDICIAL)
HON'BLE SHRI RAJEEV TANDON, MEMBER(TECHNICAL)**

FINAL ORDER NO. -76639/2025

Date of Hearing : 25.06.2025

Date of Decision : 25.06.2025

Per : R. MURALIDHAR :

The appellant has produced copies of SVLDRS-1 & SVLDRS-4, as proof for discharging of their liability. Accordingly, the appeal is dismissed as infructuous.

(Pronounced and dictated in the open court)

Sd/-
(Rajeev Tandon)
Member (Technical)

Sd/-
(R. Muralidhar)
Member (Judicial)

SB